

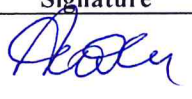
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 44/7/HDB/2018
NAME OF THE COMPANY	Anand Sovex Limited
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Anand Sovex Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ALLURI KRISHNAM RAJU	ADVOCATE	alluri.krishnamraju@telangana.nic.in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Alluri Krishnam Raju Learned Counsel for the Petitioner.

The learned counsel submitted that the latest CP is sent to Corporate Debtor by post. The Petitioner is already permitted to deliver a copy and the petition on the Corporate Debtor personally.

Post the case on 08.03.2018



Member (T)



Member (J)